

ITEM NO.41 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS AND ANR.

Respondent(s)

Date : 07/10/2016 These appeals were called on for hearing today.

For Appellant(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time, as last chance is given to the learned
counsel for the appellant to comply with the terms of the order
dated 30.8.2016 of this Court in respect of Lrs. of deceased
Respondent No.2.

List again on 16.11. 2016.

(M V RAMESH)

Registrar

MG